

LOK SABHA
UNSTARRED QUESTION NO.956
TO BE ANSWERED ON 26th JULY, 2021

Petrol Pumps Operating on Rent

†956. SHRI SANTOSH PANDEY:

पेट्रोलियम एवं प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the total number of petrol pumps of Hindustan Petroleum, Indian Oil and Bharat Petroleum currently in operation in Chhattisgarh;
- (b) the number of petrol pumps operating on rental land along with the number of petrol pumps which are being operated on the land of the dealers themselves;
- (c) the number of petrol pumps being operated on the rental land having valid rent-agreement;
- (d) the number of petrol pumps still operational even after the lapse of their rental agreement of the leased land;
- (e) the names of the companies which are running illegal petrol pumps; and
- (f) the number of the said petrol pumps in Chhattisgarh which are being operated as per provision of Rule 152(1) of Petroleum Act 2002 of Section 118(1) (1) of 31.12.2008 of Government of India's Gazette No.686 (Extraordinary Part II - Clause 3 - Sub-clause I)?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री
(श्री रामेश्वर तेली)

**MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI RAMESWAR TELI)**

(a) to (d) As on 30.6.2021, Public Sector Oil Marketing Companies (OMCs) viz. Indian Oil Corporation Limited, Bharat Petroleum Corporation Limited and Hindustan Petroleum Corporation Limited have 1776 operational petrol pumps in Chhattisgarh out of which 695 are operational on sites taken on lease from the landlords and 1056 are on dealers owned sites. Further, there are 25 sites where the lease period has expired and 670 retail outlets are operating on the rental land having valid rent-agreement.

(e)&(f) Public Sector OMCs have informed that all petrol pumps in the State of Chhattisgarh are operating with the required statutory approval/licences.
